

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4158
ANSWERED ON:21.04.2005
PAYMENT OF ARREARS TO EMPLOYEES
Gulshan Smt. Paramjit Kaur

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a large number of employees of the Indian Airlines retired on February 29, 2000 as a result of reduction in retirement age from 60 to 58 years;
- (b) if so, whether the suggestions given by the Committee constituted by the Board of Directors of the Indian Airlines in this regard has been implemented;
- (c) if so, whether payment of arrears and pension to retired employees have been made; and
- (d) if not, the reasons therefor?

Answer

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a): Yes, Sir.
- (b): No such Committee was constituted by the Board of Directors of Indian Airlines Limited.
- (c): Arrears have been paid to employees who have retired on 29.02.2000. Annuity is being paid to all such retired employees who had opted for annuity payments.
- (d): does not arise.